

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-1781(ND)/2018**

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
26.02.2019**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha  
Infratech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

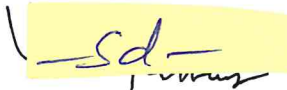
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

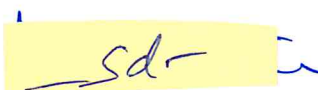
**Present for the Petitioner: Mr. Sachin Jain and Ms. Isha Aggarwal,  
Advocates**

**Present for the Respondent: Ms. Juhi Bhambhani and Ms. Varsha  
Banerjee, Advocates**

**ORDER**

Ld. Counsel appearing for the Corporate Debtor submits that talks of compromise have been initiated. As none is present on behalf of the petitioner, adjourned to 8<sup>th</sup> March, 2019.

  
**(V. K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**